

In the court of Addl. Senior Civil Judge and JMFC Doddaballapura.

**Cause List**

10 + 9 Cases listed for Hearing on **09-06-2020**

**Morning Session**

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.91/2009	Hearing	SRSP	CRK/YNS
2	O.S.155/2014	Hearing	MV	AJM/CGR
3	O.S.343/2014	Hearing	HR	RM
4	O.S.134/2018	Hearing	SB	Exparte
5	O.S.113/2014	Hearing	GG	MBS
6	O.S.370/2017	Hearing	MBS	RGT/Manju
7	O.S.79/2019	Hearing	VMN	DNJ
8	O.S.358/2014	Hearing	AV	BSM
9	O.S.121/2014	Hearing	RMK	TNB/LN/MUS
10	O.S.136/2019	Hearing	SKD	KBP/RM/BKV

**After-noon Session**

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.20/2019	Hearing	NM	SN
2	O.S.456/2014	Hearing	PR	SK/MBG/LS
3	O.S.138/2014	Hearing	RMK	BSK
4	O.S.354/2014	Hearing	AHC	MGV/KRA/KP/AK
5	O.S.110/2014	Hearing	ANL	DG/DAS
6	O.S.232/2019	Hearing	MGVK	TMC
7	O.S.178/2013	Hearing	MBS	SN/PM
8	O.S.50/2019	Hearing	DG	NS
9	O.S.455/2014	Hearing	RM	JPR

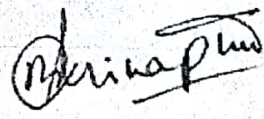
*mbs 26/20*

(Smt. N.B. Shaikh)  
Addl. Senior Civil Judge & JMFC,  
Doddaballapura.



IN THE COURT OF ADDL. CIVIL JUDGE AND JMFC  
DODDABALLAPURA  
Cause List Dated 09.06.2020

MORNING SESSION	AFTERNOON SESSION
<u>CIVIL CASES</u>	11. O.S 488/2018 (2 years old)
<u>ARGUMENTS</u>	<u>HEARING ON I.A.</u>
01. O.S 482/2008 (12 years old)	12. O.S 282/06 (14 years old)
02. O.S 374/2010 (12 years old)	13. O.S 246/2007 (13 years old)
03. O.S 54/2012 (8 years old)	14. O.S 506/2007 (13 years old)
<u>HEARING</u>	15. O.S 368/2014 (6 years old)
04. O.S 342/2008 (12 years old)	16. O.S 168/2016 (4 years old)
05. O.S 236/2014 (16 years old)	17. O.S 294/2016 (4 years old)
06. O.S 248/2017 (3 years old)	<u>CRIMINAL CASES</u>
07. O.S 222/2019 (1 years old)	<u>HEARING</u>
08. FDP 5/2012 (8 years old)	18.C.C 902/2011 (9 years old)
09. O.S 370/2018 (2 years old)	18. C.C 143/2014 (6 years old)
10. O.S 418/2018 (2 years old)	<u>ARGUMENTS</u>
	20. C.MIS 235/2011 (9 years old)

 29/5/2020

(MAMATHA SHIVAPUJI)  
Addl. Civil Judge & JMFC  
Doddaballapura.

NOTE:- All Advocates are requested to strictly follow SOP dated 28.05.2020  
issued by Hon'ble High Court of Karnataka.